

12.14 hrs.

*(At this stage, Shri Rajnath Sonkar
Shastri, Shri Dhanik Lal Mandal
and some other Members
left the House)*

MR. DEPUTY-SPEAKER : Mr.
Jena : You read. It will be recor-
ded.

- (i) Exploitation of handloom weavers
in Uttar Pradesh by middle-
men.

श्री चन्द्रपाल शंजानी (हायरस) :
माननीय उपाध्यक्ष महोदय, उत्तर प्रदेश
हथकरघा उद्योग में बिचौलियों द्वारा बड़े
पैमाने पर घोटाला किया जा रहा है, जिसके
कारण हर साल लाखों रुपए का नुकसान
हो रहा है और बुनकरों का शोषण किया
जा रहा है। बताया जाता है कि अधिकतर
बिचौलिये उनका लायसेंस लेकर विदेशों से
रेशम का घागा आयात करते हैं और 450 रुपये
से लेकर 500 रुपए प्रति किलोग्राम की दर
से बुनकरों को बेचते हैं जबकि इस रेशम
की लागत महज 225 रुपए प्रति किलोग्राम
होती है।

उत्तर प्रदेश में लगभग 70000 हथकरघे
हैं जिनमें से अधिकतर वाराणसी और
आजमगढ़ जिलों में हैं। उत्तर प्रदेश में
शहतूत और टमर के पेड़ लगाने की योजना
अभी पूरी तरह विकसित न होने के कारण
• वहां कर्नाटक के व्यापारियों के द्वारा रेशम
मंगाया जाता है। बिचौलियों के इस घपले
में उत्तर प्रदेश के भी कई व्यापारियों का
हाथ है।

मेरा सरकार से अनुरोध है कि बुनकरों
के हितों को ध्यान में रखकर इस संबंध में
शीघ्र आवश्यक कार्यवाही की जाए और

उन्हें बिचौलियों के शोषण से मुक्त कराया
जाए।

- (ii) Unsatisfactory working of tele-
phone exchanges and public call
offices located in Orissa

SHRI CHINTAMANI JENA : Sir,
I rise to raise a matter of urgent public
importance under Rule 377.

The functioning of Public Call Offices
and most of the small telephone exchan-
ges located in the State of Orissa is very
unsatisfactory and millions of users in the
State are suffering a lot and facing a lot
of inconvenience and difficulties even after
spending a lot of money towards installa-
tion charges, rent etc. In spite of
approaches by the users, people's re-
presentatives like M.Ps, M.L.As and
others, no remedial measure was taken
and no fruitful result could come out for
solution of this acute problem and on the
other hand, the Department is taking
stern action to realise the bills from
hundreds of users and subscribers of
telephones and from the guarantors to-
wards the loss of revenue even though
they are urging to withdraw their
telephones and to disconnect such defunct
public call offices, which are of no use in
time of need. This attitude of the
department has agitated the users and
there is great resentment among the
general public.

In the face of a serious situation, I very
earnestly request the Hon. Minister for
Communications to look into this
problem personally and necessary action
may be taken for immediate removal of
such defects in telephone exchanges and
Public Call Offices, located in Orissa.

- (iii) Need for installation of high power
transmitters in Barmer, Jaisalmer,
Jodhpur, Bikaner and Srigangaus-
gar

SHRI VIRDHI CHANDER JAIN
(Barmer) : Sir, under Rule 377 I want to
raise the following matter of urgent
public importance.